

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 212 OF 2016 &
IA Nos. 459, 460 & 525 of 2016**

Dated: 28th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Maruti Clean Coal & Power Ltd.

Vs.

Power Grid Corporation of India Ltd. & Anr.

...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sumit Goel
Mr. Tanuj Agarwal
Mr. Sonal Gupta
Mr. Sameer Parekh

Counsel for the Respondent(s)

:

Mr. Deep Rao for R-1

Mr. Alok Shankar for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **16.01.2017**. Interim order to continue till then.

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**